## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 91(ND)12 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2016

NAME OF THE COMPANY: M/s. Mr. Kapil Shram V/s. M/s. Caliper Comn Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME DESIGNATION		REPRESENTATION	SIGNATURE	
1.	ANIMESH	SINHA	ADV	.0.	Λ
2.	TANIMA	GAUR	ADV	Respondent	1
3.	Sr. Adv. Suhail Dutt Srach				7
4.	Saulalp Azhar A	Garna	ni z		
6.	K. Dut	ta		Peh honer	Dona
			OBBER	.50	

ORDER

The respondents have filed an application seeking to file additional documents.

Ld. Counsel for the petitioner accepts notice. Let reply be filed within one week.

2. Re-notify this case for disposal of this application on 29.09.2016.

(Ina Malhotra) Member Judicial

Sd1-

(R. Varadharajan) Member Judicial